

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07.06.2018

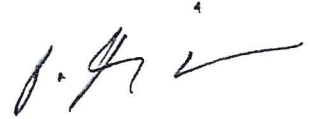
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/53/2017 *connected matter TCP/218/2016*
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1) R. MURARI
(SR. ADV)

COUNSEL FOR



P. RAJ KUMAR INABATHAN

PETITIONER

2) P. ARVID. PANDIYAN (SR. ADV)

COUNSEL FOR

RESPONDENT - 1405.



3) PAWAN JABARI - ADV

3) K. MOORTHY.
SRINATH. RA.

COUNSEL FOR
RESP - 608



4) V. MAHESHI.

COUNSEL FOR
RESP - 9.



ORDER

Counsel representing both parties are present. Counsels for R.1 to 5, R.6 to R.8 and R.9 are present. Petitioner's counsel submitted that they are intending to file an affidavit in relation to the subsequent events that happened after filing of the petition which came to their knowledge. At request of both sides, matter is adjourned. Put up on 10.07.2018.

-st-
(S VIJAYARAGHAVAN)
Member (Technical)

-st-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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